NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH

NEW DELHI

C.P NO. 118(ND)/2012 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016

NAME OF THE COMPANY:

Mr. Yogesh Gupta

Vs.

M/s. . S. S. Con-Build Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE 1. Jugant Mehle Adv.
2. Diggaj Pathak, Adv. fet

ORDER

The matter has been received from Court No.-II and is fixed for proper orders.

List for arguments on 31st Aug 2016 2.

> (CHIEF JUSTICE M.M. KUMAR) PRESIDENT

> > (S.K. MOHAPATRA) MEMBER (T)

10.08.2016 (A.K. Arora)